

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO 188 of 2021 (SZ)

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER,
KERALA STATE POLLUTION CONTROL BOARD, FOR AND
ON BEHALF OF THE RESPONDENT**

Adv. Rema Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN**

ORIGINAL APPLICATION NO.188 of 2021(SZ)

S.Sakthivel,Salem : Applicant

Vs

MoEF&CC,Rep.by its Secretary
to Government New Delhi & others : Respondents

VOLUME 1

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Dated this the 26th March 2022

Rema Smrithi, Advocate
ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT:

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO 188 of 2021 (SZ)

Applicant : S. Sakthivel, Salem

Respondents : MoEF&CC, Rep. by its Secretary
to Government New Delhi & others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, REGIONAL OFFICE,
ERNAKULAM
FOR AND ON BEHALF OF THE KERALA STATE POLLUTION CONTROL BOARD**

1. I, Mini Mary Sam, now working as the Environmental Engineer, Regional Office, Kerala State Pollution Control Board, Ernakulam do hereby submit that I am duly authorized to represent the Board. I know the facts and circumstances of the case and I may submit as follows:
2. In the order dated 23.02.2022, the Hon'ble Tribunal has directed this respondent to file detailed report as to when the institutions were established whether there was any expansion made and whether the expansion was covered by any clearance, authorization or consent, if not, what is the action taken by the regulators in this regard.
3. The details of the Medical Colleges as directed in the order are submitted below.

1) KMCT Group of Institution, Kozhikode

KMCT group of institutions, Thazhakode Village, Kozhikode, Mukkam Municipality was commissioned on 03.09.2007 without Consent to Establish. This is a 500 bedded hospital. Water consumption is 150 m³/d and effluent generation is 120 m³/d. Existing capacity of STP is 300m³/d. STP. Inspection was conducted on 09.11.2021. During inspection STP was seen functional. It was noticed that STP of capacity 300KLD with ultra filtration was operational. Hospital premises were seen clean during inspection. The hospital is having consent valid upto 30.06.2024.





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Environmental Engineer(HG)

2) Karuna Medical College Hospital, Palakkad

Karuna Medical College, Vilayodi, Chittur, Palakkad applied for consent to operate in 2007. Consent to operate was issued on 10/03/2011 with a validity up to 30/06/2012. The consent was granted for 450 bedded hospital. The hospital has now completed the augmentation of STP which is adequate for 450 bedded hospital. Application for Consent Renewal is being processed and Consent will be renewed shortly.

3) TD Medical College, Alappuzha

The hospital started its function as General Hospital under Thirumala Devaswom Board in 1963. In 1971 it was taken over by the Government. In 1992, the first shifting of a portion of the hospital to new premises at Vandanam was done with 111 beds. In 2004, Paediatric ward also started with 87 beds. In 2007, next shifting of hospital was done with various departments and additional 400 beds. In 2010 bed strength was further increased by 400 numbers. Currently total bed strength is 1038.

Consent to operate was issued for 1038 beds from 26/07/12 to 31/07/14. The consent was renewed for the same bed strength on 12/07/16 with validity up to 31/07/17. On 27/02/18, they submitted an application for renewal. As the STP was not functioning properly during the enquiry, Board issued show cause notice. At present the STP is reported to be under revamping and the work is expected to be completed soon.

4) SUT Academy of Medical Science, Thiruvananthapuram

The hospital had started functioning with a bed strength of 100 numbers in 2009. In 2022, the bed strength is increased by 400 numbers and the total bed strength is 500 numbers at present. Inspection was conducted on 01.01.2022 and STP was found functional. Capacity of STP is 150 KLD. At present the hospital is having Consent of the Board valid up to 28.02.2027.




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5) **Dr. SM CSI Medical College, Karakonam**

The hospital was started in 2002 with bed strength of 600 numbers. Later in 2015, it had increased its beds by 63 numbers. The current bed strength is 663 numbers. Consent renewal application is under processing. Inspection was conducted by Board Officers on 31.12.2021. During the inspection STP was working. Existing capacity of STP is 500 KLD.

6) **Kannur Medical College**

The Kannur Medical College, Anjarakandy, Kannur was established in the year June 2006 and unit had obtained Consent to Operate on 07.04.2007 with validity up to 30.06.2009 for 300 beds.

During Covid pandemic situation, the hospital has been converted to Covid treatment hospital. STP capacity is 175 KLD. The hospital was inspected on 05.03.2022. At present, the STP installed is sufficient for treating the waste water generated and it is maintained properly. Ultra filtration facility is provided. Treated water is used for landscaping and irrigation. The consent renewal application is under processing.

7) **Sree Gokulam Medical College**

The hospital had started functioning in 2006 with 400 beds. Later in 2018, the hospital had increase the bed strength by 350 numbers and the present bed strength is 750 numbers. The consent of the hospital is valid up to 30.06.2023.

8) **MES Medical College**

Consent to operate was first issued to the hospital on 20.05.2008 valid up to 30.06.2009 for 450 beds and further it was renewed up to 30.06.2012 on 12.09.2010. On 12.09.2010, Consent to establish expansion for 50 beds was issued to the unit and Consent to operate variation for 500 beds was issued on 19.02.2014 valid up to 30.06.2015. Further the bed strength was increased to 550 beds and at present the hospital is having Consent to Operate for 550 beds with validity up to 30.06.2023.




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9) DM Education and Research Foundation

Consent to establish was issued to the hospital in the name “DM- WIMS Medical College” on 20.06.2011 for 1250 beds, 504 hostel rooms and 212 apartments for the hospital staff. On 05.04.2013 consent to operate had been issued for 372 beds, 150 hostel rooms and 73 apartments. Later, on 22.07.2015, consent to operate was renewed. Further they had expanded the hospital and obtained consent to operate on 06.12.2018 for 798 beds 400 hostel rooms and 113 apartments valid up to 30.06.2023. Consent variation order was issued on 22.10.2019 in the new name ‘DM Education & Research Foundation’

10) MOSC, Kolenchery

This is a 1100 bedded hospital commissioned in January 1967. The water consumption of the hospital is 940 KLD and the source is an open well within its premises. Rainwater harvesting facility of 100m³ is also provided. Waste water generation of the hospital is 800 KLD. For its treatment STP is provided with ultra-filtration which is having a capacity of 1200 KLD. The treated water is used for irrigation purposes. Regular monitoring is being conducted every three months. The hospital was last inspected from district office of the Board on 11.03.2022. The STP was found functioning properly. No recent expansion is being noticed. As per the analysis report all the parameters are within the limit as prescribed by the Board. The Medical College is operating with Consent of the Board valid upto 30.06.2023.

11) Al Azhar Medical college

Al-Azhar Medical College & Super Specialty Hospital is a health care facility located at Perumpillichira, in Thodupuzha Taluk of Idukki District. On 25.02.2012 an application for authorization was submitted by the unit. Then authorization for clinic was granted on 20.06.2012 with validity for one year (ie, from 20.06.2012 to 19.06.2013). After having established the medical college, the authorities had not applied for consent to operate. The unit applied for consent on 03.07.2018. Pursuant to the direction in OA No. 585/2018 of Hon. NGT and an amount of Rs.3,23,00,000/- was charged as Environmental Compensation. They have remitted an amount of Rs. 5,39,000/- as




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first installment. The unit was issued Consent to Operate valid upto 30.06.2023 with certain specific conditions. Later the application for Environmental Clearance was rejected by the SEIAA. Further action is being taken by the Board.

12) AMRITA INSTITUTE OF MEDICAL SCIENCE AND RESEARCH

Amrita Institute of Medical Science and Research Centre was established in the year 1994 and completed construction in the year 1998. The hospital is having facility to accommodate 1800 beds. Initially the Board issued consent to operate for 900 beds. The number of beds was increased from 900 to 1200 beds later. The Board issued consent to operate for 1200 beds on 18.04.2011 upto 30.06.2012. Later, the consent was renewed for the periods upto 30.06.2015, 30.06.2018, and 30.06.2023 for the 1200 beds. Since the Hospital already had facility to accommodate maximum 1800 beds, the bed strength was increased from 900 to 1200 without any additional construction. The hospital obtained consent to establish for installing 1MLD RO plant, installing 2 MLD STP with ultra filtration plant and 5 Megawatt solar plants. No major building expansion had been proposed by the hospital in the previous terms.

13) Azeezia Medical College Hospital

This is a 300 bedded Hospital with STP capacity 260m³. The consent to operate was issued in July 2020, and the validity of consent is upto 30.06.2025.

All that is stated above are true to the best of my knowledge, information and belief.

Dated this 26th day of March 2022



ENVIRONMENTAL ENGINEER

Mini Mary Sam
Environmental Engineer(HG)